

In the High Court of Judicature, Bombay.

Thursday, the 26th day of January 1865.

SPECIAL APPEAL No. 844 OF 1864.

Hari bin Juyaram Gooyar
of the Satara District } Appellant,

(Original Plaintiff)

versus

Govinds Lakshman Kool-
kurni of the Satara District } Respondent

(Original Defendant.)

Rs. 1,234-12-00

The claim in the Original Suit was to recover on a bond.

In Appeal No. 283 of 1864 the Judge
of the District of Patilgaon at Patilgaon reversed
the Decree of the Muff. at Rahwa who had awarded the claim

A Special Appeal was preferred in the High Court on the grounds that (1) the decision
of the District Judge is against law
in that

(1) The Defendant having failed
to

to show want of consideration the District Judge committed an error in throwing out the claim of the Plaintiff on the bond which prima facie imported consideration.

(2) The District Judge was wrong in going into the evidence of witnesses for or against the bond which had been admitted by the Defendant.

(3) The District Judge was wrong in holding cash payment requisite to give validity to the bond.

(4) The District Judge was wrong in holding the bond not complete when there was the admission of the Defendant that it was executed by him.

(5) The onus of proof has been wrongly thrown on the Plaintiff (Special Appellant).

The Court confirms the decree of the District Judge.

Costs on Special Appellant

Attest: Thomas Forbes

Attest: Thomas Forbes

MEMORANDUM OF COSTS incurred in Special Appeal No. 844.

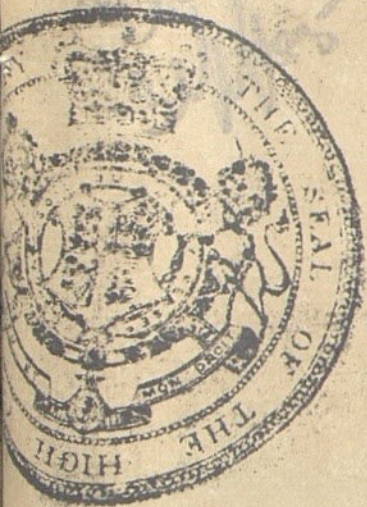
of 1864 against the decision of the Judge — of the District of Satara and disposed of on the 26th January 1865 by confirming the same with Costs on Special Appellant

BY THE APPELLANT—

<i>In the District.</i>				
In the <i>Munsiff's Court</i>	115	5	8	✓
In the <i>Judges' D^o</i>	38	8	8	✓
<i>In this Court.</i>			153	14
Stamp for Memorandum of Special Appeal	50	"	"	✓
Stamps for copies of Decree and Judgment	3	"	"	✓
Stamp for Vukeelutnama	2	"	"	✓
Batta for Process and Postage	2	14	"	✓
Sectioner's Fee	1	14	"	✓
Vukeel's Fee	37	"	8	✓
			96	12
Rupees.....	250	11	"	✓

BY THE RESPONDENT.

<i>In the District.</i>				
In the <i>Munsiff's Court</i>	83	15	8	✓
In the <i>Judges' D^o</i>	92	8	8	✓
<i>In this Court.</i>			176	8
Stamp for Vukeelutnama	2	"	"	✓
Vukeel's Fee	37	"	8	✓
			39	4
Rupees.....	215	9	"	✓



[Signature]
 District Registrar

[Signature]
 For Sealer
 The 26th day of January 1865.